GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF HIGHER EDUCATION RAJYA SABHA UNSTARRED QUESTION No. 3076 ANSWERED ON 20.08.2025

Irregularities in BHU at Varanasi

3076. Shri Javed Ali Khan:

Will the Minister of EDUCATION be pleased to state:

- (a) details of findings of the Fact Finding Committee constituted in pursuance to the Ministry's letter dated 09.01.2024 to inquire into irregularities in the Banaras Hindu University (BHU), Varanasi, whose report has been submitted on 14.03.2024;
- (b) the reasons why no action has been taken so far against culprits;
- (c) whether irregularities in tenders involving 11 companies formed by same family members as buyers and vendors have also been inquired into by the said committee;
- (d) whether vendors and buyers have used the same IP address and have executed huge scam through GeM portal; and
- (e) if so, the action taken in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (DR. SUKANTA MAJUMDAR)

(a) to (e) The Fact Finding Committee constituted by the Vice-Chancellor, Banaras Hindu University (BHU) in pursuance to the Ministry of Education's letter dated 09.01.2024 communicating the directions of the Central Vigilance Commission (CVC) to inquire into various irregularities in the University, has submitted its report to BHU on 14.03.2024 and a detailed report has been sent by BHU to CVC on 05.06.2025. As BHU is an autonomous organisation governed by the Banaras Hindu University Act, 1915 as amended from time to time, and statutes/ ordinances/ rules and regulations framed thereunder, it has its own well-defined organizational set up to deal with the complaints of irregularities.
